

IN THE NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI (COURT-II)

Item No. 109
(IB)-35(ND)/17
IA-2953/2021

IN THE MATTER OF:

M/s. Helpline Hospitality Pvt. Ltd.

... **Applicant/Petitioner**

Under Section: 9 of IBC, 2016

Order delivered on 16.07.2021

CORAM:

SHRI. ABNI RANJAN KUMAR SINHA,
HON'BLE MEMBER (J)

SHRI. L. N. GUPTA,
HON'BLE MEMBER (T)

PRESENT: Adv. Sabhya Jain, for Liquidator Mr. Sarvesh Kashyap

ORDER

IA-2953/2021: This is the 15th progress report filed by the Liquidator. The same is taken on record subject to just exceptions.

With this, the IA stands closed.


(L. N. GUPTA)
MEMBER (T)


(ABNI RANJAN KUMAR SINHA)
MEMBER (J)